

Central Administrative Tribunal
Principal Bench: Delhi.

11.12.87

Regn.No. OA 1790/ 87

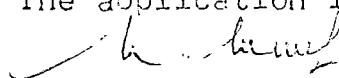
Shri G.D. Bhagwani Applicant

Vs.

Union of India & others Respondents.

Applicant through Shri B.B.Srivastava, Counsel.

After the matter was heard for some time and when we were about to dismiss the application, learned counsel for the applicant requested permission to withdraw the application. Permitted to withdraw. The application is dismissed as withdrawn.


(Kaushal Kumar)
Member


(K. Madhav Reddy)
Chairman